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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/175/2016  
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others  
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Ravi Rata  
RESPD.

B. Ravi Rata



2) G. V. Mohan Kumar  
For VIDHYA SHANKAR

Counsel for Petitioner  
ORDER

G. V. Mohan

Counsel for both the parties present. The Counsel for the  
Petitioner prayed for time. At request, time is enlarged. Put up  
on 30.08.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. Vijayaraghavan)  
Member (Technical)  
HV

(Ch. Md. Sharief Tariq)  
Member (Judicial)

